

(d) to what extent it will be helpful to the exporters?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDAS PATEL): (a) to (d). In order to resolve problems of exporters to Gulf region as a result of prevailing situation in Iraq and Kuwait, an Empowered Committee with Commerce Secretary as the Chairman has been constituted. This Committee decided on several problems brought before it by the exporters.

Several efforts are being made to step up export of both traditional and non-traditional items to make up for the losses arising out of economic embargo imposed by UN Security Council on trade with Kuwait and Iraq. Indian Missions in the West Asian region have been asked to identify items/goods which are in great demand where India could step in a big way to increase exports under the present circumstances. Feedback received from the Missions has been disseminated to the exporters through the Export Promotion Councils/Commodity Boards who have also been separately asked to work out plans to make up loss of exports arising out of economic embargo on Iraq and Kuwait by stepping up their exports to other regions.

Distribution of Steel Materials by BSO of SAIL, New Delhi

1529. SHRI B.N. REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether in spite of adverse remarks of Internal Committee and Commercial Audit on the working of BSO, SAIL, New Delhi, the Branch Office has again done confirmed booking under various distribution schemes on the basis of 16500 MT of raw materials requirement for regular commercial production;

(b) whether DGTD authorities have issued to a unit licenced capacity of 9000 set of brake equipments;

(c) whether for manufacturing the above licenced quantity, DGTD has worked out their raw material requirement for 1980 MT of steel section and 3420 MT of pig iron; and

(d) if so, the reasons and justification for allocation of excess steel?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) Steel Authority of India Limited (SAIL), including its Branch Sales Office (BSO), New Delhi, distributes iron and steel amongst different customers in terms of the extent Distribution Guidelines of the Joint Plant Committee (JPC).

M/s. Greysham & Company, a DGTD unit, is one of the customers serviced by the BSO of SAIL, New Delhi.

The capacity/registration certificates issued to DGTD Units normally indicate only the quantum of finished goods and not the raw materials required therefor. Reliance has, therefore, to be made on the Chartered Engineers' Certificates for supplies of raw materials. The JPC Distribution Guidelines do not prohibit supplies to DGTD units based on Chartered Engineers' Certificates. As per procedure, the indentors are required to furnish a declaration to the effect that the total quantities indented do not exceed their licensed/registered capacities.

(b) M/s. Greysham & Company, Delhi, were granted registration by DGTD for manufacture of 9000 sets of railway brake equipments.

(c) No, Sir.

(d) Does not arise, in view of (c) above.